

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

**LOK SABHA
UNSTARRED QUESTION No. †3240
TO BE ANSWERED ON 6TH DECEMBER, 2016**

Foreign accreditations

†3240. SHRI LAXMI NARAYAN YADAV:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has taken any step to get foreign accreditations for the medicines as well as the pharma companies in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c): No Madam. The Company proposing to export any pharmaceutical product has to get the said product registered or the manufacturing plant accredited with the drug regulator or Ministry of Health of the importing country in accordance with the laws of that country.
